

ATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST (SUPPLEMENTARY)

Date: 26th April, 2017
TIME:10.30 hrs. to 13.15 hrs.

HON'BLE Mr. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE Dr. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
13.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. for R-18,20 Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. R-39 Mr. Ajay Misrha, Adv. for R-40,42,43,45 Mr. Suman Mandal, Adv. R-4 Mr. J.P. Guha, CMO,for R-47 Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv. Mr. Anshuman Singh Adv. Mr.OmShankarShrivastava,Ad	
14.	Original Application No. 44/2013(CZ) (M.A.No.625/16) (M.A.No.716/16)	Tribunal At Its Own (Fly Ash, Thermal Power) Vs. Chairman M.P pollution Control Board & 4 Ors.	Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivastava, Adv. Mr. Shreyraj Saxena, Adv. Mr. Narmada Prasad Choudhary, Adv. Mr. Amit Choudhary, Adv. Mr. Vivek Rusia, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Parul Bhadoria, Adv.	
15.	Original Application No. 134/2013(THC)	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Manoj Sharma, Adv. Mr. Sandeep Singh, Adv.R-1 Mr. Sachin K. Verma. Adv. Mr. M.S. Kacchawa,Adv.R-2 Mr. Avtar SinghSolanki,Adv. Mr. DharmveerSharmaAdv. Mr. B.C. Chirania, Adv. Mr. Ravi Chirania Adv. Mr. Shailesh Prakash Sharma,Adv. Mr. Arvind Soni, Adv.	

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